NOTIFICATIONS OF THE MINISTRY OF HOME AFFAIRS

THE MINISTER OF LABOUR AND REHABILITATION (SHRI JAISUKH-LAL HATHI): Madarn, on behalf of Mr. K. S. Ramaswamy, I beg to lay on the Table, under sub-section (2) of section 3 of the All-India Services Act, 1951, a copy each of the following Notifications (in English) of the Ministry of Home Affairs:—

- (i) Notification G.S.R. No. 457, dated the 20th February, 1969. publishing the Indian Administrative Service (Fixation of Cadre Strength) 1st Amendment Regulations, 1969.
- (ii) Notification G.S.R. No. 458, dated the 20th February, 1969, publishing the First Amendment of 1969 to the Indian Administrative Service (Pay) Rules, 1954.

[Placed in Library. See No. LT-331169 for (i) and (ii).]

MESSAGE FROM THE LOK SABHA

THE APPROPRIATION (RAILWAYS) BILL 1969

SECRETARY: Madam, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary of the Lok Sabha:—

"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose herewith the Appropriation (Railways) Bill, 1969, as passed by Lok Sabha at its sitting held on the 18th March, 1969.

2. The Speaker has certified that this Bill is a Money Bill within the meaning of article 110 of the Constitution of India."

Madam, I lay a copy of the Bill on the Table.

REFERENCE TO MINUTES OF THE 41 ST MEETING OF THE COMPANY LAW BOARD—contd.

SHRI BHUPESH GUPTA: Madam, what about these documents? I have, been again and again asking for your permission to lay them on the Table....

THE DEPUTY CHAIRMAN: Mr. Bhupesh Gupta was permitted by the Chairman to mention this in the House. I permitted him to do so and he said whatever he had to say. He said he would take on minute but he took several minutes. I do not know what it is. I am not going to allow anything to be laid on the Table of the House. There ends the matter. (Interruption by Shri Bhupesh Gupta). I do not want any comment on this

SHRI M. P. BHARGAVA (Uttar Pradesh): Madam Deputy Chairman, he has .raised a point. The Minister concerned should come and say what he has to say.

THE BUDGET (GENERAL), 1969-70—GENERAL DISCUSSION —contd.

PROF. SHANTILAL **KOTHARI** (Rajasthan): Madam Deputy Chairman, a study of the Budget for 1969 70 and the papers connected with it call congratulating the Government particularly the Finance Minister. A look at the Economic Survey issued by the Government just before the Budget gives an impression that India's new agricultural strategy is beginning to pay off. Obviously, the revolution in the farms is mainly tlie result of the hybrid strains of seeds developed by agricultural research centres in different parts of this country; the greater availability of fertilisers and procurement policies, aided, of course, to an extent by monsoons. Painfully true it is there are certain areas of scarcity of food such as Tamil Nadu and Kerala which would be met by the joint effort from-